

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No104  
CP(IB) 612 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

SPML Infra Ltd

.....Applicant

V/s

Madhya Gujarat Vij Co Ltd

.....Respondent

**Order delivered on ..16/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

ChockalingamThirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Ms.Sowmya Joshi, Advocate

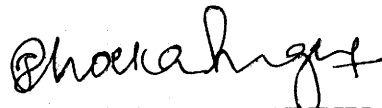
For the Respondent

:Mr. Anal Shah, Advocate

**ORDER**

The matter stands adjourned to 18.10.2021 for further consideration.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**